

Central Administrative Tribunal, Principal Bench

Original Application No.992 of 2001

New Delhi, this the 8th day of May, 2001

Hon'ble Mr.V.K.Majotra, Member (Admnv)  
Hon'ble Mr.Shanker Raju, Member(J)

All India Association of Inspector and  
Asstt. Superintendent of Post Officers  
(C.H.Q.) 238/6, Sector-6, R.K.Puram, New  
Delhi-22 through its General Secretary,  
J.P.Saini, S/o of Shri Amar Singh Saini,  
R/833/10, Roop Nagar Colony, Rohtak-124001  
General Secretary of All India Association  
of Inspector and Asstt. Superintendent of  
Post Officers(C.H.Q.) - Applicants

(By Advocate Shri Sumant Bhardwaj proxy counsel  
of Mrs.Mridula Ray Bhardwaj )

- Versus

Union of India Through Director General  
(Post) Dak Bhawan Sansad Marg, New  
Delhi-11001 Chief, Post Master General Delhi  
Cercle Meghdoot Bhawan, New Delhi-110001. - Respondents

(By Advocate: Ms Meenu Mainee)

O R D E R (Oral)

By V.K.Majotra, Member(Admnv) -

Dr. Sumant Bhardwaj informed across the bar  
that the Postal Services Group B Departmental  
Examination which was scheduled to be held on  
26/27.4.2001 has now shifted to 13th June, 2001. Dr.  
Bhardwaj, learned counsel of applicant drew our  
attention to the fact that in the past this examination  
was being held after affording a period of three months  
as preparatory time from the date of declaration of  
result of the previous examination. The result of the  
last examination was declared on 18.4.2001. The learned  
counsel stated that even if the examination is held on  
13th June, 2001, the applicant will not have adequate  
time for preparation of the examination and it should be  
held after a period of three months from the  
declaration of the previous examination as per

practice. We are of the considered view that that OA can be disposed of in the interest of justice at the admission stage itself by directing the respondents to hold the examination after a period of three months from 18.4.2001 when the result of the previous examination was declared. Ordered accordingly. No costs.

S. Raju

(Shanker Raju)  
Member (J)

/kedar/

V.K. Majotra

(V.K. Majotra)  
Member (Admnv)